

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/2874/2021



This the 28th day of June, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Altaf Hussain Lone (Age 36 years), S/o Abdul Rehman Lone, R/o Ratnipora, Shopian and 2 ors.

.....Applicant

(Advocate:- Mr. M I Dar-Not Present)

Versus

1. Union Territory of J&K through Financial Commission, Health and Medical Education Department, J&K Civil Secretariat, Jammu/Srinagar and 3 ors.Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

TA No. 62/2874/2020 arises out of WP (C) No. 768/2020 and pertains to selection under the National Health Mission (N.H.M.) Scheme. This Tribunal does not have any jurisdiction in these matters. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir.

**(ANAND MATHUR)
MEMBER (A)**

Sushil/Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**